

[*Translation*]

Rural Road Projects

6198. DR. LAL BAHADUR RAWAL : Will the PRIME MINISTER be pleased to state :

(a) whether a few Rural Road Projects of Uttar Pradesh are lying pending with the Union Government;

(b) if so, the details thereof; and

(c) the time by which these projects are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (A) As per information available, no rural road project of Uttar Pradesh is lying pending in the Ministry of Rural Development.

(b) and (c). Do not arise.

[*English*]

National Housing Policy

6199. DR. MUMTAZ ANSARI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the National Housing Policy has since been finalised;

(b) if so, the details thereof;

(c) the suggestions made by the State Governments in regard thereto; and

(d) the benefits likely to be accrued therefrom to various State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) : (a) Yes, Sir.

(b) The National Housing Policy was laid on the Table of both Houses in Parliament on 9.7.92. The main features of National Housing Policy are :-

(i) The Policy aims to assist people in particular the houseless, inadequately housed and vulnerable sections, to secure for themselves affordable shelter through access to developed land, appropriate building materials, cost effective building technology and increased infrastructure facilities, etc.

(ii) The policy envisages a major shift in the role of Govt. at different levels from that of a direct builder of houses to facilitator of housing activities with responsibility for creating an enabling environment by eliminating constraints and by developing an efficient system for the delivery of various housing inputs.

(iii) At the same time, Govt. will continue to be responsible for providing assistance to disadvantaged groups like EWS, SC/ST, physically handicapped, households affected by natural calamities, poor widows, and single women, in securing affordable shelter.

(iv) The role of non-Govt. agencies, viz. private, cooperative and individual in increasing the output of housing has been duly recognised.

(c) The National Housing Policy was finalised after extensive discussions with State Govts. Voluntary agencies,